

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205  
IB-885/ND/2020

IN THE MATTER OF:

Sandhya Hydra Power Projects Balargha Pvt. Ltd.

...PETITIONER

Vs.

M/s. Asian Hotels North Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 21.01.2021  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Amit Singh Chadha, Sr. Advocate, Ms. Neeha Nagpal, Mr. Malak Bhatt, Mr. Udbhav Nanda, Advocates.

For the Respondent/ Corporate-debtor :Mr. Ramji Srinivasan, Sr. Advocate, Mr. P. Nagesh, Mr. Harsal Kumar and Mr. Shivam Wadhwa, Advocates.

ORDER

Heard the submissions made by the Learned Counsels for both the parties. Both the Learned Counsels have consented to fix the matter on **29.01.2021**, therefore this matter is now posted to **29.01.2021**.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(P.S.N. Prasad)  
Member (J)